## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3284

TO BE ANSWERERED ON MONDAY, THE 16<sup>th</sup> DECEMBER, 2024 25 AGRAHAYANA, 1946 (SAKA)

### Norms for Capital Expenditure

### 3284. Shri Trivendra Singh Rawat:

Will the Minister of FINANCE be pleased to state:

- (a) the specific changes implemented by the Government to relax the norms for capital expenditure above Rs. 500 crore and its impact on the Government expenditure;
- (b) whether the relaxation is aimed at facilitating the implementation of the capital expenditure target of Rs. 11.11 trillion for the current fiscal year;
- (c) if so, the details thereof; and
- (d) the compliance measures in place to ensure that all the expenditure adhere to the guidelines laid down by the Single Nodal Agency (SNA) and Central Nodal Agency (CNA)?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): Ministry of Finance vide its OM dated September 2, 2024 on cash management guidelines, provided relaxation on the condition for release of amount ≥ ₹ 500 crore to provide operational flexibility to Departments/Ministries within the overall Budget. Relaxation of cash Management guidelines is subject to adherence to the SNA/ CNA guidelines. The OM in this regard is also available at the below link: <a href="https://dea.gov.in/budgetdivision/cash-management-guidelines">https://dea.gov.in/budgetdivision/cash-management-guidelines</a>

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